

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

LOK SABHA

**UNSTARRED QUESTION NO. 1926
TO BE ANSWERED ON 06.12.2024
Improvement of AYUSH Services**

1926. Dr. Kirsan Namdeo:

Will the Minister of AYUSH be pleased to state:

- (a) whether the Government has taken/proposes to take measures to improve the infrastructure and accessibility of AYUSH services in the country, State/UT-wise including Maharashtra;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the steps taken/proposed to be taken by the Government to promote the development of AYUSH practices and medicines under National AYUSH Mission (NAM) across the country, State/UT-wise including Maharashtra till date; and
- (d) the amount of funds sanctioned/allocated/utilized under NAM in the country during the last three years and the current year, State/UT-wise including Maharashtra?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYUSH
(SHRI PRATAPRAO JADHAV)**

(a) to (c) Ministry of Ayush is implementing Centrally Sponsored Scheme of National Ayush Mission (NAM) through State/UT Governments including Maharashtra and providing financial assistance for overall development & promotion of AYUSH system which also includes improvement of infrastructure and accessibility of AYUSH services, practices & medicines in the country. The mission inter-alia makes provision for the following activities:

- (i) Operationalization of Ayush Health and Wellness Centres now renamed as Ayushman Arogya Mandir (Ayush) by upgrading existing Ayush dispensaries and Sub health Centres.
- (ii) Co-location of Ayush facilities at Primary Health Centres (PHCs), Community Health Centres (CHCs) and District Hospitals (DHs).
- (iii) Upgradation of existing standalone Government Ayush Hospitals.
- (iv) Upgradation of existing Government/Panchayat/Government aided Ayush Dispensaries/ Construction of building for existing Ayush Dispensary (Rented/ dilapidated accommodation)/ Construction of building to establish new Ayush Dispensary in the area where there are no Ayush facilities available.
- (v) Setting up of 10/30/50 bedded Integrated Ayush Hospitals.
- (vi) Supply of essential drugs to Government Ayush Hospitals, Government Dispensaries and Government/Government aided Teaching Institutional Ayush Hospitals.
- (vii) Ayush Public Health Programmes.
- (viii) Establishment of new Ayush colleges in the States where availability of Ayush teaching institutions is inadequate in Government Sector.
- (ix) Infrastructural development of Ayush Under-Graduate Institutions and Ayush Post-Graduate Institutions/ add on PG/ Pharmacy /Para-Medical Courses.

(d) As per the proposals received from the State/UT Governments through the State Annual Action Plans (SAAPs), Ministry of Ayush has released an amount of Rs. 2535.65 Crore during last three years for implementation of different approved activities of SAAPs. The amount of funds sanctioned/allocated/utilized under NAM in the country during the last three years and the current year, State/UT-wise including Maharashtra is furnished at **Annexure**.

Annexure

Funds sanctioned/allocated/utilized under National Ayush Mission in the country during the last three years and the current year, State/UT-wise including Maharashtra

(Rs. In Lakhs)									
Sl. No.	Name of States / UTs	2021-22		2022-23		2023-24		2024-25	
		Sanctioned / Allocated	Utilised	Sanctioned / Allocated	Utilised	Sanctioned / Allocated	Utilised	Sanctioned / Allocated	Utilised
1	Andaman & Nicobar Islands	296.06	295.44	142.39	142.39	407.29	387.65	542.76	Not reported by State / UT Govts.
2	Andhra Pradesh	0.00	0.00	0.00	0.00	0.00	0.00	2497.19	
3	Arunachal Pradesh	180.85	180.85	402.04	402.04	1186.04	1016.60	0.00	
4	Assam	639.52	507.91	1011.77	908.67	3471.45	2883.72	4263.25	
5	Bihar	1686.08	1686.08	0.00	0.00	1161.06	197.03	0.00	
6	Chandigarh	94.86	94.05	189.73	155.02	226.32	210.86	447.58	
7	Chhattisgarh	841.31	735.01	0.00	0.00	2151.43	1217.82	3194.06	
8	Dadra & Nagar Haveli and Daman & Diu	0.00	0.00	0.00	0.00	408.45	296.10	0.00	
9	Delhi	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
10	Goa	218.99	218.99	142.29	105.37	628.30	517.22	610.67	
11	Gujarat	466.93	450.55	1908.62	794.41	2961.42	920.27	0.00	
12	Haryana	647.70	623.62	1219.91	1219.91	3026.59	2705.72	1371.90	
13	Himachal Pradesh	1261.80	1256.40	3873.58	3723.53	3659.22	2244.07	0.00	
14	Jammu & Kashmir	1313.11	1245.61	4895.09	4699.57	7510.36	7079.61	4361.60	
15	Jharkhand	1309.77	1309.77	7752.57	7752.57	2390.42	2090.39	0.00	
16	Karnataka	1821.46	1777.80	1714.09	1546.45	5031.54	4605.48	3675.79	
17	Kerala	1153.39	1153.39	4399.83	4122.00	7989.40	7381.76	6237.96	
18	Ladakh	187.45	180.89	72.27	72.27	47.32	41.77	190.29	
19	Lakshadweep	64.26	64.26	116.32	116.32	332.01	319.69	220.48	
20	Madhya Pradesh	3123.20	3116.93	1716.00	1649.90	6120.00	5132.34	4689.59	

21	Maharashtra	0.00	0.00	0.00	0.00	2235.54	1291.86	0.00
22	Manipur	170.04	128.72	1723.00	1590.54	0.00	0.00	1276.67
23	Mizoram	259.08	259.08	117.27	117.27	1057.86	986.48	550.74
24	Meghalaya	609.78	609.78	796.84	796.84	1722.60	1341.01	0.00
25	Nagaland	232.27	232.27	495.78	495.78	1016.97	934.53	892.11
26	Odisha	1075.38	1071.08	0.00	0.00	0.00	0.00	2369.21
27	Puducherry	200.27	199.03	623.95	615.88	197.08	146.16	0.00
28	Punjab	527.28	527.28	0.00	0.00	109.85	61.46	0.00
29	Rajasthan	3189.00	2940.51	0.00	0.00	3731.51	1797.40	10088.30
30	Sikkim	99.30	99.30	626.06	626.06	492.37	492.37	217.39
31	Tamil Nadu	2348.27	2147.03	2428.69	1879.99	6635.76	4727.45	0.00
32	Telangana	3132.25	3044.95	0.00	0.00	1225.17	852.40	2491.38
33	Tripura	138.71	127.32	1030.90	1008.40	566.99	412.31	815.77
34	Uttar Pradesh	13809.72	13601.37	14437.60	13723.78	12418.60	11105.30	13903.18
35	Uttarakhand	2622.50	2622.50	1855.80	1855.80	3234.38	2713.15	1337.83
36	West Bengal	2118.05	2118.05	1056.58	900.33	3379.39	2220.14	0.00
	Total	45838.62	44625.78	54748.94	51021.07	86732.66	68330.12	66245.68